FIFTH SCHEDULE

I II Enactments Names of States. The Government Loan Rules, 1931 Baroda. The Watan Rules, 1932 Baroda. 1* The Hindu Act, 1937 (XXXVII of 1937) Baroda. The Maharaja Sayajirao University of Baroda Baroda. Act, 1949 (XVII of 1949) as amended by the Baroda State (Application of Laws) Order, 1949. The Okha Port Rules Baroda. The Rules (Digest) of Hindu Law, 1920 Kolhapur.

¹ The entry relating to the Dabhel Simlak Madressa Act, 1941 (II of 1941) was repealed by Bom. 45 of 1955, s. 2 (1).